

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 36(ND)/13

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017**

**NAME OF THE COMPANY: M/s Sharma Industries Pvt. Ltd.**


**SECTION OF THE COMPANIES ACT: 397/398**

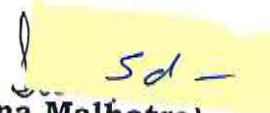
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	<b>For the Petitioner(s):</b>	Mr. Diggaj Pathak, Advocate Ms. Shweta Sharma, Advocate		
	<b>For the Respondent(s):</b>	Mr. M.L. Sharma, Advocate	for R1,2,4,5,6,9 & 13	

**ORDER**

Ld. Counsel for the Petitioner submits that he has filed the additional sets of the Paper Book, while the Ld. Counsel for the Respondent submits that he shall file the same during the course of the day.

To come up on 23<sup>rd</sup> January, 2018.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**